

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP (IB) No. 39/7/HDB/2023

AND

IA (IBC) 1336/2023 & IA (IBC) 633/2024 in CP (IB) No. 39/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Indian Renewable Energy Development
Agency Limited (IREDA)

...Financial Creditor

AND

M/s. Vamshi Rubber Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1336/2023

Matter re-posted to 27.05.2024.

IA (IBC) 633/2024

Matter re-posted to 27.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)